

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

85. C.P.(IB)-665(MB)/2021

CORAM:

SH. CHANDRA BHAN SINGH,  
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.07.2021.**

NAME OF THE PARTIES: Devadattam Multitrade Private Limited  
V/s.  
Hrishikesh Tradewell Private Limited

SECTION : Sec 9 of IBC 2016

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**ORDER**

1. By the order of this Bench, the matter is adjourned to 17.11.2021.

Sd/-

CHANDRA BHAN SINGH  
Member(Technical)  
Date : 23.07.2021

Sd/-

SUCHITRA KANUPARTHI  
Member(Judicial)

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